

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

:: NOTICE ::

No. 347/MPSJA/2025

Jabalpur, dated. 12-11-2025

Respected ma'am/sir,

It is hereby brought to your kind attention that the *JOTI JOURNAL*, though a valuable and well-regarded publication, presently entails a substantial annual expenditure for printing each bi-monthly edition. While the Journal continues to play a significant role in promoting academic and institutional growth, the Hon'ble Governing Council, Madhya Pradesh State Judicial Academy has resolved that it is more sustainable and financially prudent to transition to an online-only format.

Publishing the *JOTI JOURNAL* digitally will eliminate recurring printing and distribution costs, thereby saving substantial public funds each year. It will also contribute to environmental conservation by reducing paper usage and consequently, saving numerous trees. Further, the online format will enable faster access to each issue, readers can conveniently download and if required, print the PDF version themselves. This will save considerable time and effort currently spent on packaging, dispatch and physical distribution, while ensuring that paper is used only by those who genuinely need hard copies.

This initiative demonstrates our collective commitment to environmental responsibility, cost efficiency and sustainable institutional practices. Accordingly, as per the resolution of the Hon'ble Governing Council, Madhya Pradesh State Judicial Academy, hard copies of the *JOTI JOURNAL* will no longer be printed from the August 2025 issue onwards.

It is also reiterated that a comprehensive search engine for the *JOTI JOURNAL*, with multiple search options, is already available for the use of Hon'ble Judges and Judicial Officers of Madhya Pradesh. All concerned are requested to regularly access the *JOTI JOURNAL* online to stay informed about the latest developments in law.

Link to access the *JOTI JOURNAL*: Visit the <u>Home Page</u> of the *Madhya Pradesh State Judicial Academy* website, where the "e-JOTI JOURNAL" tab on the main page provides access to all online issues.

Thank you for your kind attention.

By order of Hon'ble the Chief Justice & Patron-in-Chief, MPSJA

(UMESH PANDAV) DIRECTOR